National Company Law Tribunal Allahabad Bench Allahabad

75/241-244/ALd/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016.

NAME OF THE COMPANY: Mr. Sanjive Kishore Gupta & Ors.

Vs.

M/s U. P. Ceramics & Potteries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 241-244 of Companies Act, 2013.

2. Monica Nanda Company Petitioner Jands
2. And Order dured 22/12.2016 Perpondent Mary!

75/241-244/Ald/2016 Mr. Sanjive Kishore Gupta & Ors. Vs.

M/s U.P. Ceramics & Potteries Pvt. Ltd. & Ors.

At request of both side and as the negotiations are in progress finally the matter to be listed on 02.02.2017. If compromise is not materialised the matter shall be heard without further adjournment.

List on 02.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.12.2016